

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SES ENERGY SERVICES INDIA PRIVATE LIMITED OPERATING IN PROVIDING AND SERVICES
IN THE PROCESS OF OIL AND GAS EXPLORATION, EXTRACTION AND TRANSPORTATION
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SES Energy Services India Private Limited CIN: U74900MH2014FTC255441
2.	Address of the registered office	Unit No.101, A-Wing, Reliable Tech Park, Plot No. 31, Thane Belapur Road, Airoli, New Mumbai – 400708
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Fixed Assets are placed at the yards of the company which are in Mumbai, Barmer, Kakinada and Durgapur.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	Sale of services – INR 871,981.92 Sale of goods – INR 47,528.37 (Amounts are in INR thousands)
7.	Number of employees/ workmen	11 employees and 47 TPC
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details can be availed by putting an email at ses@mehtainsol.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	More details can be availed from ses@mehtainsol.com
10.	Last date for receipt of expression of interest	08.02.2023
11.	Date of issue of provisional list of prospective resolution applicants	18.02.2023
12.	Last date for submission of objections to provisional list	23.02.2023
13.	Process email id to submit EOI	ses@mehtainsol.com

Dipti Mehta
IBBI/IPA-002/IP-N00134/2017-18/10350
201-2016, Shiv Smriti, 49A, Dr. Annie Besant Road, Worli, Mumbai – 400018
For SES Energy Services India Private Limited
Date: 24.01.2023
Place: Mumbai